

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P No. 163/(MAH)/2017

CA No.

CORAM:

Present:

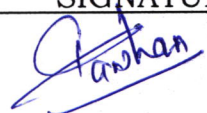
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. ShyamPriya Credit Capital Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME                                | DESIGNATION               | SIGNATURE   |
|--------|-------------------------------------|---------------------------|---|
| 1      | Dipankar Ashar<br>i/b Sanjay Ideshi | i/b Sanjay Ideshi<br>& Co |  |

Common Order

TCSP 161/2017/230-232/2017/ NCLT/MB//MAH/2017

TCSP 162/230-232/2017/ NCLT/MB//MAH/2017

TCSP 163/2017/230-232/2017/ NCLT/MB//MAH/2017

TCSP 164/230-232/2017/ NCLT/MB//MAH/2017

TCSP 165/2017/230-232/2017/ NCLT/MB//MAH/2017

At the request of Petitioner counsel, list this matter on 12<sup>th</sup> April, 2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)